

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.268/97

Tuesday, this the 14th day of September, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR J.L.NEGI, ADMINISTRATIVE MEMBER

M.Lakshmi Amma,
Part Time Sweeper-cum-Scavanger,
Sub Record Officer,
Tellicherry.

- Applicant

By Advocate Mr Sibi J Monippally

Vs

1. The Chief Post Master General,
Kerala Circle,
Trivandrum.
2. The Superintendent,
Railway Mail Service,
Calicut Division,
Calicut.
3. The Sub Record Officer,
Railway Mail Service(CT) Division,
Tellicherry. - Respondents

By Advocate Mr MHJ David J, ACGSC

The application having been heard on 14.9.99, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant, a part time Sweeper-cum-Scavanger in the
Sub Record Office, Tellicherry, has filed this application praying
that it may be declared that she is entitled to be conferred with
temporary status. Now that the Apex Court has in Sakhubai's

case(1998 SCC(L&S), 119) held that the scheme for grant of temporary status is not applicable to part time Casual Labourers, the applicant seeks permission to make a representation to the respondents for giving her full time work and prays that the respondents may be directed to consider the representation and to give her an appropriate reply within a reasonable time and that the application may be disposed of accordingly.

2. Learned counsel for the respondents has no objection in adopting such a course of action.

3. In the light of the above submission by the learned counsel on both sides, the application is disposed of permitting the applicant to make a representation claiming full time work within a period of one month from today and with a direction to the respondents that if such a representation is received, the same be considered and appropriate reply given to the applicant within two months thereafter. No costs.

Dated, the 14th of September, 1999.

JL Negi
(J.L.NEGI)
ADMINISTRATIVE MEMBER

A.V.HARIDASAN
(A.V.HARIDASAN)
VICE CHAIRMAN

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